

Rejection of application for certificate of registration

April 5, 1999

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on April 1, 1999 the application for certificate of registration submitted by the financial company M/s.Maharaja Finance & Investment Co. Ltd., 24, Sitabagh Colony, Dhenu Market, Indore-452 003

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

Chhaya Raje
Manager

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